

**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**I.A. Nos. 13 & 14 of 2013 in**  
**D.F.R. No. 1986 of 2012**

**Dated : 19<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Trading Co. Ltd. .... Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**  
**...Respondent (s)**

**Counsel for the Appellant(s): Ms. Suparna Srivastava**  
**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**  
**Mr. Ragvesh Singh for R.2**

**ORDER**

**I.A. Nos. 13 & 14 of 2013**  
***(Applications for condonation of delay)***

Heard the learned counsel for the parties.

***Order is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/ak**